

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

TWENTIETH REPORT

(Presented on 12-8-1992)

The Business Advisory Committee held a sitting on Wednesday the 12th August, 1992.

2. The Committee recommend that one hour may be allotted for the consideration and passing of the Indo-Tibetan Border Police Force Bill, 1992, as passed by the Rajya Sabha.

3. The Committee further recommend that during the week commencing 17th August, 1992, discussions on the following subjects may also be included in the List of Business :—

- (1) National Cultural Policy — An Approach Paper.
- (2) Reports of the Commissioner and National Commission for Scheduled Castes and Scheduled Tribes.
- (3) Situation arising out of awarding of contract to Messrs. Asea Brown Boveri (ABB) for purchase of electric locomotives — further discussion.
- (4) Eighth Five Year Plan.

4. The Committee also recommend that in order to make more time available for disposal of urgent items of Government and other business, the House may sit during lunch hour and upto 8.00 P.M. daily for the remainder of the Current Session.

NEW DELHI;
August 12, 1992
Sravana 21, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.